

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-338

CA-251/2021

In

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors.

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s -241-242

Order delivered on 17.09.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent


: Mr. Vijay K Singh, Advocate

: Advocates for Respondent No. 2 to 12 and Respondent No. 15
Mr. Kapil Sibal, Sr. Advocate, Mr. Arun Kathpalia, Sr. Advocate,
Mr. Vijayendra Pratap Singh, Mr. Aditya Jalan, Mr. Raghav
Chadha, Ms. Ambareen Mujawar, Mr. Raghav Seth, Ms. Urvashi
Misra, Mr. Anant Narayan Misra, Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 04.10.2021.


(Madhu Narula)
Court Officer